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- No,. (xxvi) Notification 314, dated the 213t December. 1957. publishing an amendment in the Customs Duties Drawback (TelerCommunication Equipment) Rules, 1957.
- (xxvii) Notification No. 315, dated the 21st December, 1957, publishing an amendment in the Customs Duties Drawback (Cough Syrup) Rules, 1957.
- (xxviii) Notification No. 317, dated the 24th December, 1957, publishing an amendment in the Customs Duties Drawback (Linoleum) Rules, 1954.
- (xxix) Notification No. 321, dated the 28th December, 1957, publishing an amendment in the Customs Duties Drawback (Potassium Citrate) Rules, 1957.
- (xxx) Notification No. 324, dated the 30th December, 1957, relating to the allowance of drawback in respect of duty-paid imported bamboo poles used in the making of fishing rods.
- (xxxi) Notification No. 325, dated the 30th December, 1957, publishing the Customs Duties Drawback (Fishing Rods) Rules, 1957.

[Placed in Library. See No. LT-500/58 for (i) to (xxxi).]

NOTIFICATION PUBLISHING LOK SAHAYAK SENA RULES, 1957

THE DEPUTY MINISTER or DEFENCE (SHRI K. RAGHURAMAIAH): Sir. on behalf of Sardar Surjit Singh Majithia, I beg to lay on the Table, under sub-section (3) of section 11 of the Lok Sahayak Sena Act, 1956, a copy of the Ministry of Defence

Notification S.R.O. No. 385, dated the 21st October, 1957, publishing the Lok Sahayak Sena Rules, 1957. [Placed in Library. See No. LT-521/58.]

cm the Table

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs: -

- (i) Notification No. 13/48/57-AIS(III), dated the 16th December, 1957, publishing an amendment in the Indian Civil Service Provident Fund Rules, 1942.
- (ii) Notification No. 13/18/57-AIS(III)-A dated the 16th December, 1957, publishing certain amendments in the Indian Civil Service Provident Fund Rules, 1942.
- (iii) Notification No. 13/18/57-AIS(III)-B, dated the 16th December, 1957, publishing certain amendments in the Secretary of State's Services (General Provident Fund) Rules, 1943.
- (iv) Notification No. 13/18/57-AIS(III)-C, dated the 16th December, 1957, publishing certain amendments in the Secretary of State's Services (General Provident Fund) Rules, 1943.
- (v) Notification No. 13/18/57-AIS(III)-D, dated the 16th December, 1957, publishing certain amendments in the Indian Civil Service (Non-European Members) Provident Fund Rules, 1943.
- (vi) Notification No. 13/50/57-AIS(IH), dated the 25th